

- (10) A statement (Hindi and English versions) on the results of the market loans floated in October and December, 1984.

[Placed in Library. *See*. No. LT-16/85]

Annual Report and Review on the Working of Institute of Applied Man Power Research, New Delhi for 1983-84

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, New Delhi, for the year 1983-84 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Applied Manpower Research, New Delhi, for the year 1983-84.

[Placed in Library. *See*. No. LT-17/85]

12.09 hrs.

ASSENT TO BILLS

[*English*]

SECRETARY-GENERAL : Sir, I lay on the Table following five Bills passed by the Houses of Parliament during the Fifteenth Session of Seventh Lok Sabha and assented to :—

- (1) The Cinematograph (Amendment) Bill, 1984.
- (2) The University Grants Commission (Amendment) Bill, 1984.

- (3) The Copyright (Amendment) Bill, 1984.
- (4) The Family Courts Bill, 1984.
- (5) The Taxation Laws (Amendment) Bill, 1984.

2. I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following nineteen Bills passed by the Houses of Parliament during the Fifteenth Session of Seventh Lok Sabha and assented to :—

- (1) The Electricity (Supply) Amendment Bill, 1984.
- (2) The Industrial Disputes (Amendment) Bill, 1984.
- (3) The Multi-State Co-operative Societies Bill, 1984.
- (4) The Estate Duty (Amendment) Bill, 1984.
- (5) The Levy Sugar Price Equalisation Fund (Amendment) Bill, 1984.
- (6) The Hooghly Docking and Engineering Company Limited (Acquisition and Transfer of Undertakings) Bill, 1984.
- (7) The Constitution (Forty-seventh Amendment) Bill, 1984.
- (8) The Constitution (Forty-eighth Amendment) Bill, 1984.
- (9) The Bengal Immunity Company Limited (Acquisition and Transfer of Undertakings) Bill, 1984.
- (10) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1984.
- (11) The National Security (Second Amendment) Bill, 1984.

- (12) The Terrorist Affected Areas (Special Courts) Bill, 1984.
- (13) The Constitution (Forty-ninth Amendment) Bill, 1984.
- (14) The Constitution (Fiftieth Amendment) Bill, 1984.
- (15) The Industrial Reconstruction Bank of India Bill, 1984.
- (16) The Dowry Prohibition (Amendment) Bill, 1984.
- (17) The Banking Laws) (Amendment) Bill, 1984.
- (18) The Land Acquisition (Amendment) Bill, 1984.
- (19) The Wakf (Amendment) Bill, 1984.

- (ii) Ninety-ninth Report on Action Taken by Government on the recommendations contained in their Eighty-eighth Report on National Small Industries Corporation Ltd.
- (iii) Hundredth Report on Action Taken by Government on the recommendations contained in their Ninety-fourth Report on HMT Ltd. (Excluding Tractors Division).
- (iv) Hundred and First Report on Action Taken by Government on the recommendations contained in their Ninety-fifth Report on Central Warehousing Corporation.

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COMMITTEE ON PETITIONS

[English]

Twenty-First Report

SECRETARY-GENERAL : I beg to lay on the Table Twenty-First Report (Hindi and English versions) of the Committee on Petitions (1984-85) (Seventh Lok Sabha) on the representation regarding working and development of Kandla Free Trade Zone which was presented by the Chairman of Committee to the Speaker of the Seventh Lok Sabha on the 23rd November, 1984, before its dissolution.

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12.10 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Ninety Eighth Report, Ninety-ninth Report, Hundredth Report and Hundred and First Report

SECRETARY-GENERAL : I beg to lay on the Table the following Reports (Hindi and English versions) of the Committee on Public Undertakings (1984-85) which were presented by the Chairman of the Committee to the Speaker of the Seventh Lok Sabha on the 19th November, 1984 before its dissolution :—

- (i) Ninety-eighth Report on Action Taken by Government on the recommendations contained in their Ninety-seventh Report on Productivity in Public Undertakings.

12.11 hrs.

PANEL OF CHAIRMEN

[English]

MR. SPEAKER : I have to inform the House that under Rule 9 of the Rules of Procedure, I have nominated the following Members as members of the Panel of Chairmen :—

- 1, Shrimati Basavarajeswari